Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl.	Category of creditor	Summa	rv of	Summa	ry of claims	Amount of	Amount of		Details	Remar
No.	Caregory of election	claims re	•		mitted	contingent	claims not		in	ks,
		No. of claims	Amount		Amount o f claims admitted		admitted	under verificati on	Annexure	if any
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1311680 543.00	1	131168054 3.00				3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)	1	7885420 6.00	1	78854206. 00	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)								8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
	Total	2	139053474 9.00	2	1390534749. 00	-	-	-	-	-

Annexure-1 Name of the corporate debtor: V.I.R FOODS LIMITED Date of commencement of CIRP 01.06.2023; List of creditors as on: 19.07.2023

List of secured financial creditors belonging to any class of creditors

Sl.			of claim								Amount		Amount	
No.			eived			adm	itted			of	of any	of claim	of claim	s, if any
	Credi	Date	Amount	Amount	Nature	Amount	Amount	Whether	% of	continge-	Mutual	not	under	
	t-or			of claim	of claim	covered	covered	related	voting	nt	·	admitted	verifica-	
		receipt		admitted		by	by	party?	share in	claim	that may		tion	
						security	guarant		CoC		be set-off			
						interest	ee							
	-	-	-	-	-	-	-	-	-	-	-	-	-	-
	_			·										

Annexure-2

Name of the corporate debtor: V.I.R FOODS LIMITED ; Date of commencement of CIRP 01.06.2023 ; List of creditors as on: 19.07.2023

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of cre-		ils of eceived		Det	tails of clain	n admitted		Amount of contingent	Amount of any	Amount of claim not a	Amount of claim und	Remarks if any
	ditor			Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	dmitted	er verifica tion	
-	-	-	-	-	-	-	-	-	-		-	-	-

Annexure – 3
Name of the corporate debtor: V.I.R.FOODS LIMITED ; Date of commencement of CIRP 01.06.2023; List of creditors as on: 19.07.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre- ditor	claim i	ails of receive d Amount Nature Amount Amount Whether %							Amount of contingent	Amount of any mutual	Amount of claim not	of claim under	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d	of	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off	verifica- tion		
1	Punjab National Bank	14.06.202 3	13116805 43.00	1311680543 .00	financial debt	1311680543 .00	-	no	100	-	-	-	-	-

Annexure – 4 Name of the corporate debtor: V.I.R.FOODS LIMITED ; Date of commencement of CIRP 01.06.2023; List of creditors as On 19.07.2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre-		ils of eceived	Details of claim admitted Amount Nature Amount Whether % of					Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any
	ditor	Date of receipt		Amount of claim admitted	of claim		Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	
-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 5
Name of the corporate debtor: V.I.R.FOODS LIMITED ; Date of commencement of CIRP 01.06.2023; List of creditors as on: 19.07.2023

List of operational creditors (Workmen)

Sl. No.	Name of authorised	Name of	Details o			De	etails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under		/
	representa- tive, if any	work man	Date of receipt	claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	
-	-	-	-	-	-	-	-		-	-		-	-

Annexure – 6 Name of the corporate debtor: V.I.R.FOODS LIMITED ; Date of commencement of CIRP 01.06.2023; List of creditors as on: 19.07.2023

List of operational creditors (Employees)

Sl. No.	Name of authorised o	Name empl		ils of eceived	De	tails of cla	aim admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	· · · · · · · · · · · · · · · · · · ·
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	·
-	-		-	-	-	-	-	-	-	-	-		-

Annexure – 7 Name of the corporate debtor: V.I.R.FOODS LIMITED ; Date of commencement of CIRP 01.06.2023; List of creditors as on: 19.07.2023

List of operational creditors (Government dues)

Sl. No.	Details of	claimant	Deta		ived				Amount of contin-	Amount of any	Amount of claim	Amount of claim not	· · ·
	Departme nt Govern ment of receipt claimed Income tax Central 04.07.23 78854206. 7				Amount of claim admitted	elaim of related voting shar				mutual dues, th at may be set- off	under verifica - tion	admitted	
1	Income tax	Central	04.07.23	78854206. 00	78854206.0 0	Areares of IT	No	NA	NA	NA	NA	NA	
					<u> </u>								
										· · · · · · · · · · · · · · · · · · ·			

Annexure – 8
Name of the corporate debtor: V.I.R.FOODS LIMITED ; Date of commencement of CIRP 01.06.2023; List of creditors as on:19.07.2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Details	of claim		Details	of claim adn	nitted			Amount	Amount	Amount	Amount	Remarks,
No.	of cre	rece	ived							of contin-	of any	of	of claim	if any
	ditor	Date of	Amou	Amou	Natur	Amount	Amount	Whether	% of	gent	mutual	claim	under	
		receipt	nt clai	nt of cl	e of cl	covered	covered	related	voting	claim	dues,	not ad-	verifica-	
		-	med	aim ad	aim	by	by guara	party?	share in		that may	mitted	tion	
				mitted		security	-ntee		CoC		be set-off			
						interest								
-	-	-	ı	-	-	-	-	-	1	-	-		-	-
	-													

Annexure – 9
Name of the corporate debtor: V.I.R.FOODS LIMITED ; Date of commencement of CIRP 01.06.2023 ; List of creditors as

on: 19.07.2023

List of other creditors (Other than financial creditors and operational creditors)

Sl. No	Name of cre		ails of received			Details of cl m admitte			Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that may be set-off	not admitted	under verifica- tion	
-	-	-	-	-	-	-	-	-	-	-	-	-	-